

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14th MAY, 2024, 10:30 A.M.

CP (IB)/22/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Indian Bank (Erstwhile Allahabad Bank) (FC) Vs Rabi Kumar Jain
Under Section	U/s 95 of IBC, 2016

For Petitioner (s) : Mr. M. Sharma, Adv.

For Respondent (s) : Mr. K. Agarwal, Adv.
: Ms. P. Bhagat, Adv.

RP : Mr. P. Gaggar, in person

ORDER

Ld. RP Mr. P. Gaggar is present in person. FC is represented by Ld. Counsel Mr. M. Sharma. Respondent/Personal Guarantor is represented by Ld. Counsel Mr. K. Agarwal, who seeks 2 weeks' time for filing reply. Time granted. Copy of reply thereof shall be served on the Counsel on Record for the opposite party.

List the matter on **07.06.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)